

# THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTIFICATION

Dated 13<sup>th</sup> May, 2024

**No.HCM.II/184/2015-Estt/Pt./175:** In pursuance of the Full Court Resolution dated 9<sup>th</sup> May, 2024, for administrative exigency and for better administration of justice, the Hon'ble High Court of Meghalaya, in exercise of the powers under Rule 7 (C) of the Rules of High Court of Meghalaya, 2013 (as amended up to date), is pleased to transfer/post the following Judicial Officers as under:-

| <b>HIGH COURT OF MEGHALAYA</b>                             |                         |  |  |
|--|-------------------------|--|--|
| SI No.   | Name                    | Current Posting  | Transferred / posted as:   |
| 1  | Smti. Monica K. Lyngdoh | Registrar (Judicial Service), High Court of Meghalaya      | Special Judge, POCSO, East Khasi Hills District, Shillong vice Shri Mithilesh Kumar, transferred and posted as Special Judge, POCSO, West Khasi Hills District, Nongstoin.   |
| <b>MEGHALAYA STATE JUDICIAL ACADEMY</b>                    |                         |  |  |
| SI No.   | Name                    | Current Posting  | Transferred / posted as:   |
| 2.   | Smt. Evalene Shabong    | Deputy Director, Meghalaya State Judicial Academy          | Chief Judicial Magistrate, East Khasi Hills District, Shillong and shall hold additional charge as Assistant District & Sessions Judge, East Khasi Hills District, Shillong vice Smt. Natalie. I. Dkhar transferred and posted as Deputy Director, Meghalaya State Judicial Academy, Shillong. |
| <b>DISTRICT COURT ,EAST KHASI HILLS DISTRICT, SHILLONG</b> |                         |  |  |
| SI No.   | Name                    | Current Posting  | Transferred / posted as:   |
| 3.   | Shri Mithilesh Kumar    | Special Judge, POCSO, East Khasi Hills District, Shillong. | Special Judge, POCSO, West Khasi Hills District, Nongstoin vice Shri Benzee Laitmon, transferred and posted as Special Judge, POCSO, West Garo Hills District, Tura.   |

|  |                         |   |   |
|--|-------------------------|---|---|
| 4.   | Smt Natalie I. Dkhar    | Chief Judicial Magistrate, East Khasi Hills District, Shillong and Assistant District & Sessions Judge, East Khasi Hills District, Shillong | Deputy Director, Meghalaya State Judicial Academy vice Smt. Evalene Shabong transferred and posted as Chief Judicial Magistrate, East Khasi Hills District, Shillong and Assistant District & Sessions Judge, East Khasi Hills District, Shillong |
| <b>DISTRICT COURT, WEST JAINTIA HILLS DISTRICT, JOWAI</b>      |                         |   |   |
| <b>Sl No.</b>  | <b>Name</b>             | <b>Designation</b>  | <b>Transferred / posted as:</b>   |
| 5  | Smti Adellyn Thangkhiew | Special Judge, POCSO, West Jaintia Hills District, Jowai  | Special Judge, POCSO, Ri Bhoi District, Nongpoh vice Shri F.S. Sangma transferred and posted as In-charge District & Sessions Judge, South Garo Hills District, Baghmara.   |
| <b>DISTRICT COURT, EAST JAINTIA HILLS DISTRICT, KHLIEHRIAT</b> |                         |   |   |
| <b>Sl No.</b>  | <b>Name</b>             | <b>Designation</b>  | <b>Transferred / posted as:</b>   |
| 6.   | Smt Nathe M. Momin      | Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat.   | Chief Judicial Magistrate, East Garo Hills District, Williamnagar vice Shri Chisak G. Momin transferred and posted as Chief Judicial Magistrate, North Garo Hills District, Mendipathar.  |
| <b>DISTRICT COURT , RI-BHOI DISTRICT, NONGPOH</b>              |                         |   |   |
| <b>Sl No.</b>  | <b>Name</b>             | <b>Designation</b>  | <b>Transferred / posted as:</b>   |
| 7.   | Shri F.S. Sangma        | Special Judge, POCSO, Ri Bhoi District, Nonpoh.   | In-charge District & Sessions Judge, South Garo Hills District, Baghmara vice Shri A.M. Ripnar, relieved.   |
| 8.   | Shri Albert W. Lanong   | Chief Judicial Magistrate, Ri Bhoi District, Nongpoh.   | Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat vice Smt. Nathe M. Momin, transferred and posted as Chief Judicial Magistrate, East Garo Hills District, Williamnagar.   |

|    |  |  |   |
|----|--|--|---|
| 9. | Smt Desiree Mariette Koksi Sangma Shadap | Full time Secretary, DLSA, Ri Bhoi District, Nongpoh | Chief Judicial Magistrate, and Secretary, DLSA, West Khasi Hills District, Nongstoin. She shall also hold additional charge as Chief Judicial Magistrate, Eastern West Khasi Hills District, Mairang vice Smt Imarbakordor Lyngkhoi, transferred and posted as Full time Secretary, DLSA, Ri Bhoi District, Nongpoh |
|----|--|--|---|

**DISTRICT COURT, WEST KHASI HILLS DISTRICT, NONGSTOIN**

| Sl No. | Name                        | Designation  | Transferred / posted as:  |
|--------|-----------------------------|--|---|
| 10.    | Shri Benzee Laitmon         | Special Judge, POCSO, West Khasi Hills District, Nongstoin.  | Special Judge, POCSO, West Garo Hills District, Tura vice Smt Persara Syngkon transferred and posted as Special Judge, POCSO, West Jaintia Hills District, Jowai.   |
| 11.    | Smti. Imarbakordor Lyngkhoi | Chief Judicial Magistrate, Nongstoin and Secretary, DLSA, West Khasi Hills District and Chief Judicial Magistrate in-charge of Eastern West Khasi Hills District, Mairang. | Full time Secretary, DLSA, Ri Bhoi District, Nongpoh vice Smt Desiree Mariette Koksi Sangma Shadap transferred and posted as Chief Judicial Magistrate and Secretary, DLSA, West Khasi Hills District, Nongstoin etc. |

**DISTRICT COURT, WEST GARO HILLS DISTRICT, TURA**

| Sl No. | Name                 | Designation   | Transferred / posted as:  |
|--------|----------------------|---|---|
| 12.    | Smt. Persara Syngkon | Special Judge, POCSO, West Garo Hills District, Tura. | Special Judge, POCSO, West Jaintia Hills District, Jowai vice Smt Adellyn Thangkhiew transferred and posted as Special Judge, POCSO, Ri Bhoi district, Nongpoh. |

| <b>DISTRICT COURT, NORTH GARO HILLS DISTRICT, MENDIPATHAR</b> |                                |  |   |
|---|--------------------------------|--|---|
| <b>SI No.</b>   | <b>Name</b>                    | <b>Designation</b>   | <b>Transferred / posted as:</b>   |
| 13.   | Smt. Ranee M. Kharsyntiew      | Chief Judicial Magistrate, North Garo Hills District, Mendipathar.                     | Chief Judicial Magistrate and Secretary, DLSA, South West Garo Hills District, Ampati vice Smt Nausica M. Sangma transferred and posted as Chief Judicial Magistrate, Ri Bhoi District, Nongpoh.                  |
| 14.   | Smti. Sneha Pangkime D. Sangma | Secretary, DLSA, and Principal Magistrate JJB, North Garo Hills District, Mendipathar. | Full time Secretary, DLSA, South Garo Hills District, Baghmara vice Shri D.S. Marbaniang transferred and posted as Full time Secretary, DLSA, North Garo Hill District, Mendipathar.                              |
| <b>DISTRICT COURT, SOUTH GARO HILLS DISTRICT, BAGHMARA</b>    |                                |  |   |
| <b>SI No.</b>   | <b>Name</b>                    | <b>Designation</b>   | <b>Transferred / posted as:</b>   |
| 15.   | Shri D.S. Marbaniang           | Full time Secretary, DLSA, South Garo Hills District, Baghmara                         | Full time Secretary, DLSA, North Garo Hills District, Mendipathar vice Smti. Sneha Pangkime D. Sangma transferred and posted as Full time Secretary, DLSA, South Garo Hills District, Baghmara                    |
| <b>DISTRICT COURT, EAST GARO HILLS DISTRICT, WILLIAMNAGAR</b> |                                |  |   |
| <b>SI No.</b>   | <b>Name</b>                    | <b>Designation</b>   | <b>Transferred / posted as:</b>   |
| 16.   | Shri Chisak G. Momin           | Chief Judicial Magistrate, and Secretary, DLSA, East Garo hills District, Williamnagar | Chief Judicial Magistrate, North Garo Hills District, Mendipathar vice Smt Ranee M. Kharsyntiew transferred and posted and Chief Judicial Magistrate and Secretary, DLSA, South West Garo Hills District, Ampati. |
| <b>DISTRICT COURT, SOUTH WEST GARO HILLS DISTRICT, AMPATI</b> |                                |  |   |
| <b>SI No.</b>   | <b>Name</b>                    | <b>Designation</b>   | <b>Transferred / posted as:</b>   |
| 17.   | Smt Nausica M. Sangma          | Chief Judicial Magistrate and Secretary, DLSA, South                                   | Chief Judicial Magistrate, Ri Bhoi District, Nongpoh vice Shri Albert W. Lanong transferred and posted as   |

|  |  |                                   |   |
|--|--|-----------------------------------|---|
|  |  | West Garo Hills District, Ampati. | Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat. |
|--|--|-----------------------------------|---|

Further,:

1. Smt. A. M. Pariat, Registrar(Vigilance) and CPC is relieved as Registrar(Vigilance) and shall function as Registrar (Judicial Service) and CPC.
2. Shri Kerbor J. Lyngdoh, Registrar (Admn.) shall hold additional charge as Registrar(Vigilance).
3. Shri Abner Ingty Watre, Judicial Magistrate First Class shall hold additional charge as Principal Magistrate, JJB, North Garo Hills District, Mendipathar vice Smti. Sneha Pangkime D. Sangma transferred.
4. The above Judicial Officers shall complete all pending orders/judgments/urgent works and shall join their respective place of postings on **1<sup>st</sup> June, 2024.**

By order,



**REGISTRAR GENERAL**

**Memo No. HCM.II/184/2015-Estt/Pt./175-A**

**Dated Shillong the 13<sup>th</sup> May, 2024**

**Copy to: -**

1. The Registrar–cum–Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice H.S. Thangkhiew.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice W. Diengdoh.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice B. Bhattacharjee.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.

7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/Mairang/Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Director of Social Welfare, Meghalaya, Shillong for favour of kind information and necessary action as regards, JJBs.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Secretary, Juvenile Justice Committee, High Court of Meghalaya for information and necessary action.
14. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
15. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre/Amlarem for information and necessary action.
16. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
17. Office File.

  
REGISTRAR GENERAL

1170  
13/5/24